

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4292

ANSWERED ON:29.08.2011

DE-ADDICTION CENTRES

Deshmukh Shri K. D.;Hussain Shri Syed Shah Nawaz;Majumdar Shri Prasanta Kumar;Singh Shri Bhupendra ;Tirkey Shri Manohar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the names of schemes being run by the Government for de-addiction in the country;
- (b) whether any financial assistance is provided by the Government for setting up and running the de-addiction-cum-rehabilitation centres;
- (c) if so, the details thereof, State-wise;
- (d) the details of proposals submitted to the Union Government by the State Governments including Madhya Pradesh for setting up and running the de-addiction- cum-rehabilitation centre during the current year;
- (e) the number of proposals lying pending at present; and
- (f) the reasons for not according approval to them till-date?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) & (b) Ministry of Social Justice & Empowerment is implementing a "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse" under which financial assistance is provided, inter-alia, to Non- Governmental Organizations (NGOs), Panchayati Raj Institutions, Urban Local Bodies etc. for running Integrated Rehabilitation Centre for Addicts (IRCAs) to provide composite/ integrated services for the rehabilitation of addicts.

(c) A statement indicating grant-in-aid released to eligible organizations, State-wise during 2010-11 under the Scheme is annexed at Annex.-I.

(d) A statement indicating the details of proposals submitted by the State Governments including Madhya Pradesh for release of grants to NGOs for running of de-addiction-cum-rehabilitation centre during the current year is Annex.-II.

(e) Out of 158 proposals received during the current year, grant-in-aid has been released in 5 ongoing proposals so far.

(f) Last date for receipt of proposals in the current year was 31st July 2011; however, most of the proposals have been received from the State Governments in the month of August only. Secondly, out of 158 proposals 60 proposals are for new projects and have to be processed through the Screening Committee. Thirdly, in 24 ongoing proposals documentation was incomplete.